15 Oral Answers 7 . Shri T. T. Krishnamachari: Notice.

Shri Nambiar: May I know, Sir, whether there is any distinction between martial and non-martial races, in the matter of recruitment to the Academy?

Shri T. T. Krishnamachari: I do not think any such distinction exists.

LIME-STONE IN GARO HILLS

- *1595. Jonab Amjad Ali: Will the Minister of Natural Resources and Scientific Research be pleased to state:
- (a) whether Garo Hills in Assam abound in large quantity of lime-stone;
- (b) what steps, if any, have been taken to tap these resources: and
- (c) what is the means of transport proposed to be provided to take out these resources out of the interior of Garo Hills?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

- (b) The State Government report that two mining leases for working lime-stone and other minerals in certain areas of the Garo Hills have been granted to two Indian companies namely the Associated Cement Companies Limited and the Assam Mining Corporation Limited.
- (c) The transport could be provided by the construction of a railway line connecting the areas in the Garo Hills where lime-stone deposits are found, with the principal high-way system in Assam.

Jonab Amjad Ali: Does 'cther minerals' include coal also?

Shri K. D. Malaviya: I think coal is not included in this—I am not sure.

Shri H. N. Mukerjee: Has there been any serious prospecting at all in that area?

Shri K. D. Malaviya: There has been some prospecting as I said.

Shri H. N. Mukerjee: If there has been serious prospecting, why is not the hon. Minister in such possession of facts as to give us a summary idea?

Mr. Deputy-Speaker: The question refers to lime-stone in particular.

Jonab Amjad Ali: His answer refers to other minerals also. He must be in a position to give us the names of other minerals.

Mr. Deputy-Speaker: Let us not enter into an argument over this.

Jonab Amjad Ali: There is no question of argument. He should be able to give us the information.

Mr. Deputy-Speaker: Order, order. The hon. Minister is not in a position to give that information. It must be left to the Chair to decide whether the Minister should be called upon to give the information or not.

PUBLIC SCHOOLS

*1508. Shri Krishna Chandra: Will the Minister of Education be pleased to state the number and names of Public Schools to which Government of India gives grants-in-aid?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): Nil.

Shri Velayudhan: May I know whether Government have organised the king George's School on public school basis now?

Shri K. D. Malaviya: No, Sir.

Dr. P. S. Deshmukh: Are the two schools, the one at Lovedale and the other in the Himalayan Hills, Government institutions?

Shri K. D. Malaviya: Yes.

Shri Velayudhan: Are the public schools at Ootacamund, Ajmer and Bangalore run by Government?

Shri K. D. Malaviya: I have already said that all these public schools are not run by Government.

Shri Krishna Chandra: May I know whether any of these public schools are entirely maintained by Government?

Shri K. D. Malaviya: No. Sir.

Shri N. M. Lingam: Is there any proposal to reorganise the administration of the public school at Lovedale?

Shri K. D. Malaviya: Except the schools at Lovedale and other institutions are not managed by Government.

Mr. Deputy-Speaker: The question was whether there is any proposal pending before Government for the reorganisation of the administration of the public school at Lovedale?

Shri K. D. Malaviya: There is no such proposal.

Shri Velayudhan: Is the Minister aware that applications for jobs in these schools are invited by Government?

Shri K. D. Malaviya: So far as these schools are concerned. Government have nothing to do with the applications.

Shri Raghavaiah: May I know the nature of training given to students in these schools?

Mr. Deputy-Speaker: Does the hon. Member want the syllabus to be read out here?

NATIONAL MUSEUM

- *1509. Shri Krishna Chandra: Will the Minister of Education be pleased to state:
- (a) if any detailed scheme for the establishment of a National Museum at New Delhi has been formulated;
- (b) if so, will the Government be pleased to lay a copy of the said scheme on the Table of the House; and
- (c) how much money has been spent on the implementation of the scheme up to March 31, 1952?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K, D, Malaviya): (a) Yes.

- (b) A copy of the approved Scheme is placed on the Table of the House. [See Appendix VII, annexure No. 37].
 - (c) Rs. 8,40,972.

Shri Krishna Chandra: May I know whether the first stage of the scheme has been completed?

Shri K. D. Malaviya: It has not yet been completed.

Shri H. N. Mukerjee: May 1 know whether the National Museum will be situated in an area in New Delhi which is frequented by live human beings?

Mr. Deputy-Speaker: Cannot these questions be put without that sarcasm and irony? The question can be put straight for eliciting a straight reply. I do not want either side to indulge in such kind of sarcasm and irony.

Shri Krishna Chandra: May I know whether the construction of the building for the National Museum has started?

Shri K. D. Malaviya: No, Sir.

Shri N. P. Damodaran: May I know in which part of the city of New Delhi the National Museum is going to be situated?

Shri K. D. Malaviya: Jaipur House has been requisitioned for housing the National Museum.

Shri Velayudhan: May I know whether the statues of ex-Viceroys will be placed in the National Museum?

Shri K. D. Malaviya: No. Sir.

Shri Krishna Chandra: May I know whether the nucleus Museum at Rashtrapati Bhavan will be keot open to the general public? Shri K. D. Malaviya: Yes. Sir.

LOAN TO AGRICULTURISTS

- *1510. Shri R. N. Singh: Will the Minister of Finance be pleased to state:
- (a) whether any investigation is being made regarding the agencies that give loan to the agriculturist; and
- (b) if so, by what time it is expected to be completed?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir. A rural credit survey on all-India basis is being conducted under the auspices of the Reserve Bank of India. The rural credit agency is one of the items to be covered by that survey. The Grow More Food Enquiry Committee appointed by the Ministry of Food and Agriculture has also gone into this question.

(b) On present expectations, the report on the Reserve Bank's survey would be completed by the end of October, 1952. The Grow More Food Enquiry Committee has already submitted its report.

श्री आर॰ एन॰ सिंह: क्या में जान सकता हूं कि उत्तर प्रदेश में कौनसी ऐजैंसीज हैं?

श्री सो॰ डी॰ देशमुख: इस की तफसील उस निवेदन में मिल जायेगी।

- Dr. P. S. Deshmukh: Could the hon. Finance Minister tell us what is the amount so far advanced by the Reserve Bank for purposes of agricultural credit?
- Shri C. D. Deshmukh: If the hon. Member means amounts advanced to State co-operative banks, the amount sanctioned for 1951-52 is Rs. 12 crores and odd and the amount drawn is Rs. 10.39 crores, the interest being two per cent. below the bank rate.
- Dr. P. S. Deshmukh: What is the exact rate which the Reserve Bank charges and what is the rate at which it is available to the agriculturists?
- Shri C. D. Deshmukh: The first part of the question has already been answered. It is two per cent. below the bank rate.

Mr. Deputy-Speaker: He wants to know the bank rate.

Shri C. D. Deshmukh: I think he knows it, Sir.

Dr. P. S. Deshmukh: What is the answer to the second part?

Shri C. D. Deshmukh: I am proceeding to answer the other part of the question. Usually these co-operative